

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP No. 71/(MAH)/2016

CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE PARTIES: M/s. Ferring Therapeutics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	JAYSHREE S. JOSHI	PES-	
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*Jayshree S. Joshi*

**ORDER**

CP No.71/2(41)/ NCLT/MB/MAH/2016

Company Petition, allowed. Vide separate order.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B. S. V. PRAKASH KUMAR**  
Member (Judicial)